

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(34) C.P. (IB)-3811-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.07.2019**

NAME OF THE PARTIES: Pride Lifting Co.  
V/s  
Piletech Infra Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. The Learned Representative for the Petitioner is present. None for Respondent.
2. The Petitioner is directed to intimate the Respondent the next date of hearing and file Affidavit of service along with tracking report.
3. Matter be listed for hearing on **09.09.2019**.

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

01.07.2019  
Aah=